

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: MARCH 18, 2015

No. 148 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **400/II-4-15-32(2)/2013** dated **27.02.2015** Sushri **Bhavya Tiwari**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Jhansi.

No. 149 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **400/II-4-15-32(2)/2013** dated **27.02.2015** Sri **Vinod Sharma**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Siddharth Nagar.

No. 150 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **400/II-4-15-32(2)/2013** dated **27.02.2015** Sushri **Sadhana Kumari Gupta**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Azamgarh.

No. 151 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **400/II-4-15-32(2)/2013** dated **27.02.2015** Sri **Nitesh Kumar Sinha**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ghazipur.

No. 152 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **400/II-4-15-32(2)/2013** dated **27.02.2015** Sri **Sudhansu Ranjan Mishra**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Sultanpur.

No. 153 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **400/II-4-15-32(2)/2013** dated **27.02.2015** Sri **Abhinav Yadav**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Pratapgarh.

No. 154 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **400/II-4-15-32(2)/2013** dated **27.02.2015** Sushri **Sudha Yadav**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Gorakhpur.

No. 155 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **400/II-4-15-32(2)/2013** dated **27.02.2015** Sri **Bhagwan Das Gupta**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Sultanpur.

No. 156 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **400/II-4-15-32(2)/2013** dated **27.02.2015** Sri **Jasveer Singh Yadav**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Fatehpur.

No. 157 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **400/II-4-15-32(2)/2013** dated **27.02.2015** Sri **Mukeem Ahmad**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Budaun.

No. 158 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **400/II-4-15-32(2)/2013** dated **27.02.2015** Sri **Sandeep**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Etah.

No. 159 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **400/II-4-15-32(2)/2013** dated **27.02.2015** Sri **Mukesh Yadav**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Pratapgarh.

No. 160 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **400/II-4-15-32(2)/2013** dated **27.02.2015** Sri **Prem Bahadur Singh**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Sonbhadra.

No. 161 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **400/II-4-15-32(2)/2013** dated **27.02.2015** Sri **Arun Kumar Yadava**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Sultanpur.

No. 162 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **400/II-4-15-32(2)/2013** dated **27.02.2015** Sri **Balram Panwar**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Hapur.

No. 163 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **400/II-4-15-32(2)/2013** dated **27.02.2015** Smt. **Pratibha Chaudhary**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Gonda.

No. 164 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **400/II-4-15-32(2)/2013** dated **27.02.2015** Sri **Devendra Kumar**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Jaunpur.

No. 165 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **400/II-4-15-32(2)/2013** dated **27.02.2015** Sri **Mayank Jaiswal**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Jaunpur.

No. 166 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **400/II-4-15-32(2)/2013** dated **27.02.2015** Sri **Sanjay Singh**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Faizabad.

No. 167 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **400/II-4-15-32(2)/2013** dated **27.02.2015** Sri **Eshwar Saran Kannaujia**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ballia.

No. 168 /JR(S)/2015

Pursuant to U.P. Government Notification/Appointment No. **400/II-4-15-32(2)/2013** dated **27.02.2015** Sushri **Seema Kumari**, candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Muzaffarnagar.

BY ORDER OF THE COURT

sd/-

(SHEO KUMAR SINGH-I)
REGISTRAR GENERAL

No. 134 /JR(S)/2015: Allahabad: Dated: March 18, 2015

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow requesting him to impart Induction Training to aforesaid newly

appointed Civil Judge, Junior Division in their wisdom. (Information available on E-mail).

5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to High Court of Judicature at Allahabad along with photocopy of U.P. Government Appointment/Notification No. 400/II-4-15-32(2)/2013 dated 27.02.2015 (Information available on E-mail).

The above mentioned District & Sessions Judges subordinate to the High Court of Judicature at Allahabad are directed that to permit the newly appointed candidates Civil Judge, Junior Division, to take over charge on the post.

The certificate of taking over charge by the candidate Civil Judge Junior Division be sent to the Section Officer (Services), High Court, Allahabad.

The above mentioned District & Sessions Judges subordinate to the High Court of Judicature at Allahabad are directed to make arrangement for field training in the judgeship for newly recruited/appointed candidates of Civil Judge, Junior Division as per instruction contained in letter No. 416/A.R.(S)/3-A/2009 dated 03.09.2009.

It is to add that local arrangement shall be made by you in pursuance of Court's Circular Letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. All newly selected candidate Civil Judge, Junior Division

i	Sushri Bhavya Tiwari, D/o Sri Girija Shankar Tiwari, C-71, Gaurnagar, University Campus, Sagar, Madhya Pradesh-470003
ii	Sri Vinod Sharma, S/o Sri Ram Narayan Sharma, Village/Post Pandri Piparpati, Thana- Jathan Bazar, Kushinagar- 274304
iii	Sushri Sadhana Kumari Gupta, D/o Sri Ishwar Prasad, Ward No. 11, Station Road, Salempur, Deoria- 274509
iv	Sri Nitesh Kumar Sinha, S/o Sri Sachchidanand Sinha, Village/Post-Dalluraidih, Via Rohini, District- Devghar, Jharkhand- 814152
v	Sri Sudhansu Ranjan Mishra, S/o, Late Shambhu Nath Mishra, Village-Badaunwa, Post- Shitalganj, Jaunpur-222161
vi	Sri Abhinav Yadav, S/o Sri Surendra Kumar Yadav, Village- Ranjeetpur, Post- Madarpur, District- Jaunpur- 222105
vii	Sushri Sudha Yadav, D/o Sri Vidya Prasad Yadav, Village- Safipur, Post-Kheta Sarain, Tehsil – Shahganj, District- Jaunpur- 222139
viii	Sri Bhagwan Das Gupta, S/o O.P. Gupta, E.S.-1B/239A, Sitapur Road Yojna, Aliganj, Lucknow- 226021
ix	Sri Jasveer Singh Yadav, S/o Sri Jageshvar Yadav, Ram Leela Ground, Khunti Chauraha, Aliganj, Banda- 210001
x	Sri Mukeem Ahmad, S/o Late Mohammad Yusuf, C/o Idrees Ahmad, Village- Jatnagla-Garhi, Post- Jhilmila, Tehsil- Nagina, District- Bijnor- 246762
xi	Sri Sandeep, S/o Sri Pritam Singh, Manavta Bhawan, Opposite Modi Steel Staff Gate, Modinagar, Ghaziabad- 201204
xii	Sri Mukesh Yadav, S/o Sri Lalloo Yadav, Village- Suraee, Post- Sithiyaon, District- Azamgarh- 276001

xiii	Sri Prem Bahadur Singh, S/o Sri Bajarangi Singh, Sa-17/278 Ka-3, Sarang Talab, Pahadiya, Varanasi- 221007
xiv	Sri Arun Kumar Yadav, S/o Sri Ram Bachan Yadav, Village/Post- Pipra Dixit, Via Bhatni, District- Deoria- 274701
xv	Sri Balram Panwar, S/o Sri Sultan Singh, Shastri Nagar Elam, Shamli- 247771
xvi	Smt. Pratibha Chaudhary, W/o Sri Vinod Kumar Verma, C/o Ved Prakash Chaudhary, New Muhiddinpur, Near Telephone Exchange Chauraha (Baghiyha), Khalilabad, Sant Kabir Nagar- 272175
xvii	Sri Devendra Kumar, S/o Sri Ram Samujh Maurya, Village- Ashapar, Post- Chodsaon (Gagaha), District- Gorakhpur- 273411
xviii	Sri Mayank Jaiswal, S/o Sri Shyam K. Jaiswal, D/65/437, Lahartara, Varanasi- 221002
xix	Sri Sanjay Singh, S/o Sri Rajmani Rakesh, 92D/ 1D, Nayi Basti, Sohbatiya Bagh, Allahabad- 211006
xx	Sri Eshwar Saran Kannaujia, S/o Sri Shivcharan Ram, Village/ Post-Sogai, Thana- Sayed Raja, District- Chandauli- 232110
xxi	Sushri Seema Kumari, D/o Late Khadak Singh, Suite No. 25, Officers Hostel, Civil Line, Near Circuit House, Meerut- 250003

Above mentioned appointed candidates Civil Judge, Junior Division shall proceed to take over charge of their places of posting immediately.

Newly appointed candidates Civil Judge, Junior Division should note that their appointment to the post of Civil Judge, Junior Division in U.P. Nyayik Sewa is purely temporary and until they are absorbed and appointed as permanent Civil Judge, Junior Division. They shall be subjected to general conditions of services applicable to temporary Government servant contained in Government Notification No. 20/I/74-Niyukti-3, dated June 11, 1975 and also under the condition laid down in U.P. Government Notification/Appointment No. 400/II-4-15-32(2)/2013 dated 27.02.2015 .

9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Senior Registrar (Judicial) (Budget), High Court, Allahabad.
10. The Registrar (Judicial) (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad
12. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad.
13. The Joint Registrar (Misc.), High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad.
14. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
15. The Section Officer (Admin. H) Section, High Court, Allahabad
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. Mahalekhakar (Lekha Evam Hakdari-2/Audit-2) U.P., Allahabad.
18. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal (Information available on E-mail).

BY ORDER OF THE COURT

sd/-

**(RAJIV SHARMA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)**